

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/1223/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 4th March, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/2148/2022, dtd. 03.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two and half days casual leave on 05.03.2022 (from 1 PM), 07.03.2022 and 09.03.2022 and one day Restricted holiday on 08.03.2022**, along with station leave permission, from 05.03.2022 (from 1 PM) till the morning of 10.03.2022, has been granted, as prayed for. Further, you have been allowed to take your official vehicle upto Guwahati and back, at your own cost. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/1224/A, dated , 04-03-2022

Copy to :

1. The Project Manager , Gauhati High Court.

S.P. 24/3/22
JT.REGISTRAR (VIGILANCE)

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